

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (d). 1865 persons arrested by the Delhi Police for involvement in criminal cases and released on bail by law courts are absconding. In 1615 cases persons who stood sureties are also not traceable. This is bound to adversely affect the crime situation. Government has not instituted an enquiry into this matter. However, the question of professional sureties has been taken up with the judiciary at the appropriate level.

**Development of Backward Districts of North Bihar**

9978 SHRI SURENDRA JHA SUMAN Will the Minister of INDUSTRY be pleased to state-

(a) the names of districts in North Bihar, which have been declared industrially backward,

(b) whether Bihar Government have submitted any Scheme to Central Government for the industrial development of these backward areas; and

(c) if so, the details thereof and the reaction of Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) The old districts of Champaran, Darbhanga, Muzzafarpur, Purnea, Saharsa and Saran and new districts of Begusarai of North Bihar have been selected as industrially backward to qualify for concessional finance facilities. Out of these, the 3 districts of Darbhanga, Champaran and Saharsa have been selected to qualify also for the Central Scheme of Investment Subsidy.

(b) and (c). The Government of Bihar have made a reference regarding their special scheme of Jobs programme for North Bihar and selected areas of South and Central range. After initial examination of the scheme, the Planning Commission have sought for additional information on certain points in order to facilitate examination of the scheme.

The Bihar Government have sent a scheme to cover 18 districts under the District Industries Centres Scheme in the first phase. The Central Government have approved this scheme.

**Complaints re Bus Services on Route Nos. 91, 96 and 900**

9979. SHRI RAMJILAL YADAV. Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 7413 on 19th April 1978 and state:

(a) whether bus services on route Nos. 91, 96 and 900 have not been giving satisfactory service to the commuters residing in Vivekanand Puri, Daya Nand Colony, Bagh Kara Khan, etc near Sarai Rohilla;

(b) if so, whether Government received any complaints and alternative proposals from the commuters in that regard; if so, the details thereof; and

(c) whether Government propose to start at peak hour in the first instance a bus service for Central Secretariat and Connaught Place if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c). Sarai Rohilla and the areas adjoining it are connected with the Central Secretariat by bus services on Routes No. 91

and 900. Their operation is reported to be satisfactory. Route No. 96 does not operate through these areas. The services operating on Routes No. 14 and 157 provide a link to the residents of these areas to Connaught Place. A special trip has already been provided at 9.15 hrs., from Sarai Rohilla to Central Secretariat for the convenience of office goers. However, the residents of the locality are not satisfied with the existing arrangements as their grievance is that, in the mornings, the buses on routes No. 91 and 900, which start from other localities, do not stop at Sarai Rohilla. A request has been made by them for provision of two more special trips at 9.00 AM and 9.30 AM from Sarai Rohilla to Central Secretariat via Connaught Place and Kasturba Gandhi Marg. The requirements of the office goers living in the area are being assessed by DTC with a view to examining the feasibility of providing the two additional trips requested for.

#### Fall in Production in Industries

9980. SHRI SURENDRA BIKRAM: Will the Minister of INDUSTRY be pleased to state the list of industries which production has fallen by more than 30 per cent in the last 5 years, partly due to increase in excise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): According to available data, a fall of 30 per cent or more in production over last five years has taken place only in VIR/PVC cables, C.I. spun pipes and hurricane lanterns. These data are only for units registered with the Directorate General of Technical Development and do not cover production in small scale sector for which recent production data on a comparable basis are not available. It is not possible to relate the fall in production of the above items to impact of excise duties.

#### Setting up of a Match Factory in Tripura

9981. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether any proposal to set up a Matchbox factory in Tripura has been submitted to Government;

(b) if so, the details of the proposed factory and its location; and

(c) whether the Union Government/Planning Commission has given their clearance to the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) No, Sir.

(b) and (c). In view of (a) above, do not arise.

#### Setting up of a Watch Factory at Tripura

9982. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether any proposal to set up a watch factory in Tripura has been submitted to Government;

(b) if so, the details of the proposed factory and its location; and

(c) whether the Union Government/Planning Commission has given their clearance to the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Government have not received any specific scheme for approval for setting up a watch factory in Tripura. (b) and (c). Do not arise.